

(b) whether it is also a fact that some sugar mills are facing closure for being unable to meet the increasing costs of production in the wake of the recent fall in the prices;

(c) whether Government are considering any proposal to fix a minimum-price of sugar sold in the open market keeping in view all factors including the interests of the manufacturers; and

(d) whether Government have consulted the sugar manufacturers in the matter and whether any decision has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Although the sugar prices have shown a downward trend compared to the prices in the early part of the season, a final view will be possible only after the entire sugar produced has been disposed of.

(b) Government have no information.

(c) and (d). No, Sir.

All-India Soil and Land use Survey Organisation

1004, SHRI TENNETI VISWANATHANAM: Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 7011 on the 11th April, 1968 and state:

(a) whether any decision regarding the bifurcation of All-India Soil and Land Use Survey Organisation and its proposed merger with the Indian Council of Agricultural Research has since been taken; and

(b) if not, the reasons since therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI

ANNASAHIB SHINDE): (a) Decision regarding bifurcation of the staff, etc. of the All-India Soil and Land Use Survey Organisation on the basis of the distribution of work as indicated in reply to Unstarred Question No. 7011, answered in the Lok Sabha on the 11th April, 1968, has been taken and necessary orders will be issued shortly.

(b) Does not arise.

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Death of woman employee of Patna Medical College Hospital and incidents connected with strike by non-gazetted Government employees.

श्री रामाबतार झास्त्री (पटना) :
मैं अविश्वसनीय लोक महत्व के निम्नलिखित विषय की ओर गृह-कार्य मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

अराजकपत्रित सरकारों कर्मचारियों की हड़ताल के सम्बन्ध में पुलिस द्वारा लाठी-चार्ज करने के कारण पटना मेडिकल कॉलेज अस्पताल की एक महिला कर्मचारी की मृत्यु तथा पटना और राँची में कई व्यक्तियों का घायल हो जाना ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Sir, according to the information received from the State Government, the wife of one Shri Chhaba Ram was admitted in Patna Medical College Hospital at 9.15 P.M. on July 18. She was immediately examined by the doctor on duty who found her to be suffering from an abdominal disease. At the time of admission she was almost pulseless and her condition was very low. Despite all possible medical treatment she died at